

7-2-2001

OA 1239/94

Hon. Mr. S. Dayal, A.M.  
Hon. Mr. Rafiq Uddin, J.M.

None for the applicant.

This case was last listed on 25.8.94 and is being listed after that today.

Sri N.B. Singh, who was representing the applicant earlier is no more. Let the notice be given to the respondents to file CA within 4 weeks' time and the learned counsel for the applicant shall have 2 weeks thereafter to file RA.

List this case for orders on 17th April, 2001.

J.M.

A.M.

Nath/

DR  
Notices issued to the respondents  
on 21.2.01.

DR  
26.2.01

17-4-2001

Hon. Mr. Rafiq Uddin, JM  
Hon. Mr. S. Biswas, AM

None for the applicant and even after the list has been revised.

O.A. is dismissed in default and for non-prosecution.

A.M.

J.M.

Nath/2cs.